

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : Canara Bank
-vs-
Hindustan Photo Films Manufacturing Co. Ltd.

MAIN PETITION NUMBER : TP/1(CHE)2021

(IA/MA) APPLICATION NUMBERS
IA/213(CHE)/2024

ORDER

Present: Shri. A.G. Satyanarayana, Ld. Counsel for the Applicant.

This application has been filed to take on record the revised list of stakeholders.

The report is taken on record subject to all just exceptions.

IA/213(CHE)/2024 is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs